## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1371/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES:

Standard Chartered Bank

V/s.

Ruchi Soya Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Mr. Jonek Dioa keeds, Sr. Coursel;
Mr. Mushofa Docker, C. Coursel;
Mr. Admin Komat, Coursel
Ms. Ankerta Signovia Cohneel
Mr. Alohoj Josepa Ms. Shruti Katakey
ilb. Gransfard Rayley & Co Mr. Jay Zaveri

for Raspanoleut

1. Mr. Pesi Modr. Se coursel

2. moures shear

ilb AZB and Partners

for Petitioner

Kurana

**ORDER** 

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## <u>ORDER</u>

## CP No. 1371/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner and the Corporate Debtor are present.

Oral submissions are concluded by both sides.

List this matter on **05.10.2017** for filing affidavit by the Petitioners. Both sides are directed to make their further written submissions, if any, on 05.10.2017.

Order Reserved.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)